

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-71-2020**

**Mr. Krishnath alias
Krishanand Gurudas Dicholkar** **Petitioner**

V e r s u s

Shri Santosh Yeshwant Dicholkar & others **Respondents.**

Shri C. Padgaonkar, Advocate for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 21st JULY, 2020.**

ORDER:

The petitioner's counsel represented that notice is taken out for the respondents. He is not sure whether it has been served on them. The Registry will verify and post the matter on 28/7/2020.

DAMA SESHADRI NAIDU, J.

AP/-